

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(16) C.P. (CAA)-86/230-232/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 20.07.2018

NAME OF THE PARTIES: Tayana Digital Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 230-232.

ORDER

1. The Learned Representative of the Petitioner is present.
2. The Representative of ROC is present.
3. The matter is adjourned to **07.09.2018.**

SD/-
M.K. SHRAWAT.
Member (Judicial)

20.07.2018.
Suresh